

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 113
ANSWERED ON 27.07.2023

ONGOING RENEWABLE ENERGY PROJECTS

113. MS. RAMYA HARIDAS

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of ongoing new and renewable energy projects in the country, State/UT-wise;
- (b) the quantum of power being generated from new and renewable energy sources across the country;
- (c) whether the Government proposes to extend incentives to industries and Government organisations to harness renewable energy to meet their energy requirements; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

- (a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No. 113 to be answered on 27.07.2023 regarding Ongoing Renewable Energy Projects

(a) Most of renewable energy projects in the country are being set up by private sector developers selected through a transparent bidding process. Private sector developers identify locations for setting up renewable energy projects depending upon availability of the renewable energy resource, land and power evacuation infrastructure, and certain other factors.

In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is working towards to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by 2030.

The state-wise details of renewable energy projects under various stages of implementation in the country are given in **Annexure**.

(b) As per information provided by Central Electricity Authority (CEA), 365.60 Billion Units (BU) of electricity have been generated from renewable energy sources (including large Hydro) during the year 2022-23 across the country.

(c)&(d) Government of India is implementing a number of measures which inter alia incentivize industries and government organisations to harness renewable energy to meet their energy requirements. These include:

- i. Notification of Electricity (Promoting Renewable Energy Through Green Energy Open Access) Rules, 2022.
- ii. Notification of Electricity (Rights of Consumer) Rules, 2020 to encourage Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- iii. Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, off-shore wind power projects commissioned on or before 31st December, 2032, and Green Hydrogen/Green Ammonia production units commissioned on or before 31st December, 2030.
- iv. Rooftop Solar Programme Phase II for grid connected solar rooftop power plants, which has provisions for performance linked incentives to DISCOMs for achieving capacity addition in rooftop solar above baseline.
- v. Biogas Programme (Phase-I) which provides for Central Financial Assistance for small and medium sized biogas plants.
- vi. Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.
- vii. Incentive scheme for Green Hydrogen production under the National Green Hydrogen Mission.

Annexure referred to in reply to part (a) of Lok Sabha Starred Question No. 113 for 27/07/2023 regarding 'Ongoing Renewable Energy Projects'

Details of under implementation projects (as on 30-06-2023)

1. Solar Power:

S. No	State	Capacity (in MW)	Range for expected date of commissioning
1	Andhra Pradesh	2650	Up to Sept 2024 (Timeline of few projects is already expired, delayed due regulatory & other issues)
2	Assam	55	Up to Sept 2024
3	Bihar	255	Up to Nov 2023
4	Chhattisgarh	1378.75	Sept 2023 - Dec 2023
5	Gujarat	12424	Aug 2023 - Nov 2026 (Timeline of few projects is already expired, delayed due some issues)
6	Himachal Pradesh	25.12	Mar-24
7	Karnataka	2181	Dec 2023 - Sept 2024
8	Kerala	260.65	Up to Dec 2023 (Timeline over in March 2023 for few projects, under construction)
9	Ladakh	20	Feb-24
10	Madhya Pradesh	2176	June 2023 - Nov 2023
11	Maharashtra	3773.96	April 2023 - Oct 2023 (Timeline of few projects is already expired, delayed due regulatory & other issues)
12	Punjab	400	Up to Dec 2023
13	Rajasthan	23344.53	Aug 2023 to Nov 2026 (Timeline of few projects is already expired, delayed due regulatory, GIB & other issues)
14	Tamil Nadu	831.1	Up to Sept 2024
15	Telangana	76	Up to Sept 2024
16	Uttar Pradesh	343	Up to March 2024 (Timeline of few projects is already expired, delayed due some issues)
17	Uttarakhand	160	Timeline over in March 2023, under extension
18	West Bengal	122	Mar-25
19	Anywhere in India	2410	Up to Sept 2024
20	Anywhere in India	3016	Location yet to be finalized
Total		55902.11	

**including Solar Component of Hybrid/RTC projects*

2. Wind Power:

Sl. No.	Wind Power Projects	Capacity (MW)	States	Range for expected date of commissioning
1.	SECI Tranche – II	0.20	Gujarat	Petition pending at CERC
2.	SECI Tranche – III	1.05	Gujarat	Petitions pending at CERC/ DRC
3.	SECI Tranche – IV	0.83	Gujarat and Tamil Nadu	Petitions pending at CERC/DRC for part capacity (665 MW), Part capacity (162 MW) is under cancellation.
4.	Tamil Nadu (TANGEDCO)	0.40	Tamil Nadu	Not Available
5.	Maharashtra (MSEDCL)	0.23	Maharashtra	Not Available

6.	SECI Tranche – V	0.51	Gujarat and Karnataka	Petitions pending at DRC for part capacity (175 MW), Remaining capacity expected by October 2023
7.	SECI Tranche – VII	0.20	Gujarat	Petitions pending at CERC for part capacity (200 MW).
8.	GUVNL Ph. – II	0.04	Gujarat	Petition pending at GERC
9.	SECI Tranche – VIII	0.33	Gujarat and Karnataka	Petitions pending at CERC for part capacity (190 MW). Revised SCD of remaining capacity was May 2023.
10.	SECI Tranche – IX	0.97	Karnataka and Tamil Nadu	December 2023
11.	SECI Tranche – X	1.07	Karnataka, Maharashtra and Tamil Nadu	June 2023
12.	SECI Tranche – XI	1.20	Karnataka and Maharashtra	December 2023 – July 2024
13.	SECI Tranche – XII	1.10	Gujarat and Karnataka	March 2025
14.	GUVNL Ph. – III	1.00	Gujarat	Not Available
15.	SECI Tranche – XIII	0.60	Gujarat, Karnataka and Maharashtra	June 2025
16.	SECI Tranche – XIV	0.69	Anywhere	Not Available
17.	Wind Solar Hybrid Tranche III (Wind Component)	0.37	Rajasthan	Not Available
18.	Assured Peak Power (Wind Component)	0.32	Karnataka	February 2024
19.	RTC project (Wind Component)	0.90	Maharashtra and Karnataka	June 2023
20.	Wind Solar Hybrid Tranche IV (Wind Component)	0.40	Karnataka, Tamil Nadu, Rajasthan and Gujarat	December 2023 – March 2024
21.	Wind Solar Hybrid Tranche V (Wind Component)	0.39	Karnataka, Rajasthan and Gujarat	January 2025
22.	Wind Solar Hybrid Tranche VI (Wind Component)	1.58	Andhra Pradesh	Not Available
	Total	14.38		

3. Small Hydro Power:

Sl. No.	State	Capacity Under Implementation (MW)	Range for expected date of commissioning*
1	Andhra Pradesh	1.20	March 2024
2	Arunachal Pradesh	6.05	September 2023 to March 2027
3	Gujarat	21.66	October 2023 to June 2024
4	Himachal Pradesh	234.94	March 2024 to December 2030
5	UT of J&K	38.15	December 2024 to March 2026
6	UT of Ladakh	7.60	December 2024 to December 2025
7	Karnataka	16.45	March 2024 to December 2027
8	Kerala	37.50	October 2023 to March 2025
9	Madhya Pradesh	7.60	December 2024 to December 2027
10	Maharashtra	9.30	September 2023 to November 2025
11	Meghalaya	25.50	December 2024 to March 2027
12	Nagaland	2.40	March 2024 to March 2026
13	Odisha	56.50	December 2027

14	Punjab	1.75	April 2024 to December 2026
15	Uttar Pradesh	1.50	December 2025
16	Uttarakhand	65.55	May 2024 to April 2029
Total		533.65	

* Small Hydro Power projects generally take 4 to 5 years or more to commission from the start of construction depending upon location or severity of unforeseen situations like flood, landslides, geological surprises etc.

4. Large Hydro Power:

Sl. No.	State	Capacity (MW)	Range for expected date of commissioning
1.	Andhra Pradesh	2390.00	2023-26
2.	Arunachal Pradesh	4880.00	2023-32
3.	Assam	120.00	2024-25
4.	Himachal Pradesh	2490.00	2024-28
5.	UT of Jammu & Kashmir	3099.50	2024-27
6.	Kerala	140.00	2023-27
7.	Madhya Pradesh	400.00	*Project is presently stalled, commissioning subject to re-start of works
8.	Maharashtra	80.00	
9.	Punjab	206.00	2025-26
10.	Sikkim	1037.00	2024-27
11.	Tamil Nadu	500.00	2024-25
12.	Uttarakhand	2571.00	2023-29
13.	West Bengal	120.00	2026-27
Total		18033.5	